

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 162 of 2013

Dated : 18th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Inox Renewable Ltd. Appellant(s)
Versus**

Central Electricity Regulatory Commission & Anr. Respondent (s)

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Vishal Gupta
Mr. Kuma Mihir
Mr. Avinash Menon**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Aditya Madan with
Mr. A.K. Arya, R.K. Jain
Mr. S.K. Jain (Reps.) for R-2**

ORDER

As agreed by the learned counsel for the parties, post the matter for
hearing on **28.03.2014**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr